

(2023) 11 DEL CK 0088

Delhi High Court

Case No: Bail Application No. 1627, 1643, 1644, 1645 Of 2023

Ajay Kumar

APPELLANT

Vs

State Nct Of Delhi

RESPONDENT

Date of Decision: Nov. 17, 2023

Acts Referred:

Indian Penal Code, 1860 " Section 120B, 406, 420#Code Of Criminal Procedure, 1973 " Section 41A

Citation: (2023) 11 DEL CK 0088

Hon'ble Judges: Amit Bansal, J

Bench: Single Bench

Advocate: Rajesh Anand, Abhay Kr. Tripathi, Hasleen Kaur, Amol Sinha, Kshitiz Garg

Final Decision: Disposed Of

Judgement